

(Amount in Rupees)		
Years	Khirki Masjid	Safdarjung Tomb
2006-07	12,28,686	46,27,497
2007-08	4,70,949	34,75,767
2008-09	1,79,972	15,36,789
2009-10	12,63,000	56,50,000
(Allocation)		

(e) Do not arise.

National Commission for Heritage

603. SHRI DHARAM PAL SABHARWAL:

SHRI JAI PRAKASH NARAYAN SINGH:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government would set up a National Commission for Heritage to promote and protect heritage sites across the country;
- (b) if so, the details in this regard;
- (c) whether Government would disband the Archaeological Survey of India after the formation of the commission; and
- (d) if not, the reasons for having two identical establishments?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) Yes, Sir. A National Commission on Heritage Sites Bill, 2009 was introduced in the Rajya Sabha on 26.2.2009.

(c) and (d) National Commission for Heritage Sites will provide an institutional mechanism under a central legislation that would take a holistic view of protection and preservation of heritage sites in the broadest possible conceptual framework, provide for a uniform legislative frame work and practices in the area, encompass the entire universe of heritage sites in one way or the other including those which, at present, are largely outside the scope of existing legislations. The Archaeological Survey of India on the otherhand will continue to protect, preserve and maintain the monuments declared as of national importance and implement various provisions of Ancient Monuments and Archaeological Sites and Remains Act., 1958. The mandate of these two establishments is thus, quite distinct from each other.

Director General, CCRT

604. SHRI AMBETH RAJAN: Will the PRIME MINISTER be pleased to state:

- (a) whether the Centre for Cultural Resources and Training (CCRT), an autonomous organization under his Ministry is working towards linking education with culture;
- (b) the minimum educational qualifications as prescribed by Government for the post of Director General, CCRT; and

(c) whether the present Director General of CCRT does have minimum educational qualifications?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) The minimum (essential) educational qualification prescribed for the post of Director General, CCRT is a good academic record with First Class or High Second Class Post Graduate degree in Cultural Anthropology/Ancient History/Indian Art.

(c) No. At the time of appointment of the present Director General, CCRT, the then Chairman of CCRT, had proposed relaxation of the minimum essential qualifications and experience prescribed for the post, whereafter the Departmental Promotion Committee in its meeting held on January 21, 1998, reviewed his CRs and decided to appoint him as Director General, CCRT.

Conservation of Kailasanatha Temple

605. SHRIMATI HEMA MALINI: Will the PRIME MINISTER be pleased to state:

(a) whether Government is contemplating to conserve and restore Kailasanatha temple at Uttaramerur in Kanchipuram district, Tamil Nadu built in Eighth century;

(b) if so, the details thereof and by when the work is expected to be completed and at what cost; and

(c) the agency which has been entrusted with the job?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) No, Sir. The Kailasanatha temple at Uttaramerur in Kanchipuram is not a centrally protected monument.

(b) and (c) Do not arise.

Re-nomination of Majuli as World Heritage Site

606. SHRI BIRENDRA PRASAD BAISHYA: Will the PRIME MINISTER be pleased to state:

(a) whether Government would re-nominate Majuli for inscription as World Heritage Site under Cultural Heritage category once again;

(b) if so, the details thereof; and

(c) the salient outcome of the recent review by Hon'ble Prime Minister on the re-nomination of Majuli?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Yes Sir, as a follow up of the Prime Minister's interaction with Satradhikars of Majuli island, Jorhat District, Assam, in August 2008, the process for its re-nomination for inscription in the World Heritage List of UNESCO under "cultural category" has been initiated. A consultant is being appointed for the